

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S
C I V I L A P P E A L N O (s) . 8 6 0 1 O F 2 0 0 1

HINDUS T A N P A P E R C O R P O R A T I O N L T D.

Appellant (s)

VER SUS

KAGA J K A L T H I K A D A R S R A M I K U N I O N & O R S.

Respondent(s)

(With appln(s) for c/delay in filing rejoinder,per mis sion to place addl. documents on record and prayer for interim relief and office report))

Date: 05/ 1 2 / 2 0 0 7 This Appeal was called on for hearing today.

CORAM :

HON' B L E Dr. JUS T I C E ARI J I T P A S A Y A T
HON' B L E MR. JUS T I C E P. SAT H A S I V A M

For Appellant(s) Ms. Shruti Choudhary, Adv.
Ms. Swati Sinh a, Adv.
M/S Fox Mandal & Co.,Adv.

For Respondent(s) Mr. D.K.Ag arw al, Sr. adv.
Mr. Sudhir Ku m a r Gupta,Adv.
Mr. S. K. Singla, Adv.
Mr. Anurag P a ndey, Adv.
Mr. Mihir Kr. Chaudhary, Adv.

Mr. S.C. P atel ,Adv

UPON hearing counsel the Court made the following
O R D E R

Arguments heard.
Judgment reserved.

(Shashi Sareen)
Court Master

(Vijay Aggarwal)
Court Master